

**Central Administrative Tribunal
Ernakulam Bench**

OA/180/00190/2019

Wednesday, this the 3rd day of April, 2019

CORAM

**Hon'ble Mr.E.K.Bharat Bhushan, Administrative Member
Hon'ble Mr.Ashish Kalia, Judicial Member**

1. C.Sasikumar, aged 34 years, S/o.Chithrarasu, Track Maintainer IV
Office of the Senior Section Engineer, Permanent Way
Southern Railway, Alappuzha, residing at No.1-B,
Railway Quarters, Haripad
2. Anjaneyalu Parasa, aged 34 years, S/o.Rajaiah,Track Maintainer IV
Office of the Senior Section Engineer, Permanent Way
Southern Railway, Alappuzha, residing at No.1-E,
Railway Quarters, Haripad
3. B.Shanmuga Priyan, aged 32 years, S/o.S.Balakrishnan,
Track Maintainer IV
Office of the Senior Section Engineer, Permanent Way
Southern Railway, Alappuzha, residing at No.1-B,
Railway Quarters, Haripad
4. D.Santhosh Kumar, aged 32 years, S/o.R.Devaraj
Track Maintainer IV
Office of the Senior Section Engineer, Permanent Way
Southern Railway, Alappuzha, residing at No.2'A',
Railway Quarters, Punnapra
5. S.Nagaraj, aged 30 years, S/o.K.Sekara
Track Maintainer IV
Office of the Senior Section Engineer, Permanent Way
Southern Railway, Alappuzha, residing at No.5-B,
Railway Quarters, Alappuzha
6. T.Marappan, aged 36 years, S/o.R.Thiruman
Track Maintainer IV
Office of the Senior Section Engineer, Permanent Way
Southern Railway, Alappuzha, residing at No.4-B,
Railway Quarters, Alappuzha
7. Nagarjuna Borra, aged 31 years, S/o.B.Venkara Ramana Rao
Track Maintainer IV
Office of the Senior Section Engineer, Permanent Way

Southern Railway, Alappuzha, residing at No.1-E,
Railway Quarters, Ambalapuzha

8. E.Rajan, aged 34 years, S/o.N.Elumala
Track Maintainer IV
Office of the Senior Section Engineer, Permanent Way
Southern Railway, Alappuzha, residing at No.5-D,
Railway Quarters, Mararikulam
9. V.Vijayakumar, aged 33 years
S/o.K.Venkatesan
Track Maintainer IV
Office of the Senior Section Engineer, Permanent Way
Southern Railway, Alappuzha, residing at No.1-A,
Railway Quarters, Haripad
10. Yella Murali Krishna, aged 35 years, S/o.Yella Suri Babu
Track Maintainer IV
Office of the Senior Section Engineer, Permanent Way
Southern Railway, Alappuzha, residing at No.13-A,
Railway Quarters, Changanaseri - Applicants

(By Advocate: M/s.Varkey & Martin)

Versus

1. Railway Board,Railway Bhavan, New Delhi-110 001
represented by its Chairman
2. The General Manager, South Railway
Park Town, Chennai – 600 003
3. The Principal Chief Personnel Officer
South Railway, Park Town P.O, Chennai-600 003
4. The Divisional Personnel Officer
South Railway,Trivandrum Division
Trivandrum – 14 ... Respondents

(By Advocate: Mr.S.Radhakrishnan)

The OA having been taken up on 3rd April, 2019, this Tribunal delivered the following order on the same day:

O R D E R (oral)

Per : Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER

Learned counsel for the applicants submits that the Original Application may be permitted to be withdrawn. Permission is granted and the O.A is closed as withdrawn with liberty to file a fresh Application in accordance with law to agitate the issue further.

2. MA/180/297/2019 for joining together is also closed as withdrawn.

**(ASHISH KALIA)
JUDICIAL MEMBER**

**(E.K.BHARAT BHUSHAN)
ADMINISTRATIVE MEMBER**

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List of Annexures

Annexe A1 - True copy of the office order bearing No.146/2009/WP dated 7.12.2009

Annexure A2 - True copy of the order bearing No.V/P.407/1/PW/ALP dated 9.6.2010

Annexure A3 - True copy of the interim order dated 13.9.2013 in SLP(C) No.28709 of 2013 passed by the Hon'ble Supreme Court

Annexure A4 - True copy of the Office order No.PB/55/KH/Sub dated 24.12.2018

Annexure A5 - True copy of the letter bearing No.E(MAP)/2010/6/8 dated 24.12.2018

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